

**Constitution of Commission for Safai karmacharis**

†1309. SHRI DEVDAS APTE: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

the number of States where Commission for Safai Karmacharis has been constituted;

the reasons for not setting up the Commission in the remaining States; and

the time bound scheme for setting up of the Commission in those States?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI SUBBULAKSHMI JAGADEESAN):

(a) to (c) It is the discretion of the State Governments to set-up the Safai Karmacharis Commission. As per the available information, such Commissions have been set-up in Rajasthan and Maharashtra.

**Social Justice**

1310. SHRI RAVULA CHANDRASEKAR REDDY: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

whether Government have appointed any committee to look into the conditions of Muslims;

if so, the composition thereof;

the time-frame set to submit its report;

the number of meetings held by the Committee; and

the decisions arrived at, so far?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI SUBBULAKSHMI JAGADEESAN): (a) Yes, Sir. The Government has constituted a High Level Committee to prepare a comprehensive report on social, economic and educational status of the Muslim community of India.

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†Original notice of the question was received in Hindi.